

Central Excise Rules, 1944, together with an explanatory memorandum. [Placed in Library. See No. LT-4108/70].

- (2) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:—
- (i) G.S.R. 1142 published in Gazette of India, dated the 8th August, 1970.
  - (ii) G.S.R. 1143 published in Gazette of India dated the 8th August, 1970.
  - (iii) G.S.R. 1177 published in Gazette of India dated the 12th August, 1970 together with an explanatory memorandum.
  - (iv) G.S.R. 1178 published in Gazette of India dated the 14th August, 1970 together with an explanatory memorandum. [Placed in Library. See No. LT-4109/70].
- (3) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962 and section 38 of the Central Excises and Salt Act, 1944:—
- (i) The Customs and Central Excise Duties Export Drawback (General) Forty-seventh Amendment Rules, 1970, published in Notification No. G.S.R. 1092 in Gazette of India dated the 25th July, 1970.
  - (ii) The Customs and Central Excise Duties Export Drawback (General) Forty-eighth Amendment Rules 1970, published in Notification No. G.S.R. 1093 in Gazette of India dated the 25th July, 1970.
  - (iii) The Customs and Central Excise Duties Export Drawback (General) Forty-ninth Amendment Rules, 1970, published in Notification No. G.S.R. 1094 in Gazette of India dated the 25th July, 1970.
  - (iv) The Customs and Central Excise Duties Export Drawback (General) Fiftieth Amendment Rules, 1970, published in Notification No. G.S.R. 1139 in Gazette of India dated the 8th August, 1970.
  - (v) The Customs and Central Excise Duties Export Drawback (General) Fifty-first Amendment Rules, 1970, published in Notification No. G.S.R. 1140 in Gazette of India dated the 8th August, 1970.
  - (vi) The Customs and Central Excise Duties Export Drawback (General) Fifty-second Amendment Rules, 1970, published in Notification No. G.S.R. 1141 in Gazette of India dated the 8th August, 1970.
  - (vii) The Customs and Central Excise Duties Export Drawback (General) Fifty-third Amendment Rules, 1970, published in Notification No. G.S.R. 1175 in Gazette of India dated the 15th August, 1970.
- [Placed in Library. See No. LT-4110/70].

12.37 hrs.

#### MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

“In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indian Telegraph (Amendment) Bill, 1970, which has been passed by the Rajya Sabha, at its sitting held on the 25th August, 1970.”

#### INDIAN TELEGRAPH (AMENDMENT) BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the Indian Telegraph (Amendment) Bill, 1970, as passed by Rajya Sabha,